

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No. 4339
(TO BE ANSWERED ON 13.12.2019)**

REGISTRAR OF NEWSPAPERS FOR INDIA

**4339. SHRIMATI SUPRIYA SULE:
SHRI SHRINIWAS PATIL:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the total number of large, medium and small newspapers registered with the Registrar of Newspapers for India (RNI) in the country at present, State/UT-wise and language-wise;
- (b) the number of such registered newspapers which are being published in the country, State/UT-wise;
- (c) whether the Government proposes to open branch offices of the RNI in different States, and if so, the details thereof, State-wise and location-wise;
- (d) the details of newspapers whose publication has been discontinued in the country during the last three years and the current year;
- (e) whether any periodical monitoring system exists to ensure compliance of the rules and regulations governing the print media and if so, the details thereof;
- (f) whether the Government is aware of poor economic condition of local daily newspapers which have limited/short circulation; and
- (g) if so, the details thereof and if not, the reasons therefor along with the steps taken by the Government in this regard?

ANSWER

**MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
{SHRI PRAKASH JAVADEKAR}**

(a) & (b) The language-wise, region-wise and category-wise details of newspapers and periodicals, registered with Registrar of Newspapers for India (RNI) and the newspapers filing annual statements as per the provisions of Press & Registration of Books Act, 1867 is published in annual report titled 'Press in India', which is available on the website of RNI (www.rni.nic.in).

(c) The functions of RNI are performed by the office of Press Registrar in New Delhi who also requisitions services of the Regional offices of Press Information Bureau.

(d) In the last three years from 01.01.2016 to 31.03.2019, a total of 96 publications have been cancelled by RNI as per the provisions of the Press & Registration of Books Act, 1867.

(e) Violation of the provisions of the Press and Registration of Books Act, 1867, as and when noticed, are handled as per provisions of the Act.

(f) & (g) Government receives representations from small and medium newspapers and takes steps for addressing issues related to Government advertisements, etc.
